

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

9. I.A. 1469/2024  
IN  
C.P. (IB)-27(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **02.04.2024**

NAME OF THE PARTIES: Bank of India

VS

Housing Development and Infrastructure Limited

SECTION 7 OF IBC, 2016

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**ORDER**

**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

Adv. Rohan Agarwal a/w Adv. Sabeena Mahodik for the Applicant in I.A. 1469/2024, Adv. Ramjeev Carvlho a/w Adv. Pankaj Uttaradhi for the R-2 in I.A. 1649/2024 and Adv. Naveli Reshamwala a/w Adv. Princi Jaiswal for the R-3 are present.

**I.A. 1469/2024**

At the request of the parties, list on **08.04.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)